

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

IA (IBC) 284/2024 in CP (IB) No.99/7/HDB/2022
u/s. 7 of IBC, 2016

IN THE MATTER OF:

M/s. RK Distilleries (P) Ltd.

...Financial Creditor

VS

M/s. Nadhi Bio Products Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 284/2024

Learned Counsel Ms. Vyshnavi, for the counsel on record for applicant present physically. Issue Notice to the respondents by registered/ speed post and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondents within 14 days' time. Posted to 11.03.2024 for filing proof of service and for counter

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER**